

**THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
(Through Web-based Video Conferencing platform)**

**ITEM No.09
I.A No.131 of 2022 in
CP(IB) No.154/BB/2017**

IN THE MATTER OF:

State Bank of India ... Petitioner
Vs.
M/s. Deepak Cables (India) Ltd. ... Respondent

Order U/s. 7 of the I&B Code, 2016

Order delivered on 20.04.2022

CORAM:

**SHRI AJAY KUMAR VATSAVAYI
HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioner : --
For the Respondent : --

ORDER

Due to paucity of time, the case is adjourned to **27.05.2022.**

—sd—

**(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)**

—sd—

**(AJAY KUMAR VATSAVAYI)
MEMBER (JUDICIAL)**